

of Actuaries and has revised the premium rates with effect from 1st April, 1980. Another major recommendation of the Committee of Actuaries was that, in order to ensure more equitable distribution of surplus, LIC should pay terminal bonus to policy-holders in addition to uniform reversionary bonus which has been paid hitherto. The LIC accepted this recommendation as well and has announced its decision to pay terminal bonus, called Final (Additional) Bonus, under policies becoming claims by death or maturity during the period 1st January, 1980 to 31st December, 1981, provided the policies have remained on the books for at least 15 years.

Demanding of Security on Loans by Banks in West Bengal

749. SHRI SAIFUDDIN CHOU-DHURY: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the banks are demanding security even for loans below Rs. 2500/- in West Bengal;

(b) if so, why;

(c) whether government have issued any circular to the Banks in West Bengal not to demand any security from unemployed youths for loans up to Rs. 2500/-;

(d) if so, the details thereof; and

(e) if not, the reasons thereof.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Normally, for loans of less than Rs. 2500 granted as crop loans or as loans for creation/purchase of moveable assets, the public sector banks do not ask for security other than the personal security of the borrower and the hypothecation of the crops/moveable assets created out of the loan amount. No specific complaint about the banks operating in

West Bengal has been received by the Government in this regard.

(b) to (e). Do not arise.

Meeting of State Chief Secretaries, Home Secretaries and Police Chiefs held in Delhi

750. SHRI JHARKHANDE RAI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether the Chief Secretaries, Home Secretaries and Police Chiefs of various States, who met in Delhi on 3rd April, 1980, suggested the re-introduction of display of sale prices of various commodities by the shopkeepers;

(b) if so the details thereof; and

(c) action/decision taken thereon?

THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA): (a) to (c). Price Display Orders issued under the Essential Commodities Act, 1955 are already in force in all the States and Union Territories. In the Conference of Chief Secretaries, Home Secretaries and Inspectors General of Police held in April last, the need for effective implementation of these display orders by States and Union Territories was emphasised.

Rise in Prices of Grocery, Toiletory and other items

751. SHRI AJIT KUMAR MEHTA:

SHRI R. L. P. VERMA:

SHRI CHANDRADEO PRASAD VERMA:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether there has been a sharp increase in the prices of grocery and toiletory items like soaps, shampoos, tooth pastes, detergents, oils, pulses and milk foods during the last 2-3